Annexure-3

Name of the corporate debtor: MK Overseas Private Limited; Date of commencement of CIRP:- 19.09.2019.; List of creditors as on: 08.05.2023

Secured Financial Creditors (Other Than Financial Creditors belonging to any class of creditors)

(Amount in ₹)

SI		Details of claim		Details of claim admitted						Amount of	Amount of any	Amount of claim not		Remarks, if any
No	. creditor	received								contingent claim	mutual dues, that	admitted	claim under	
		Date of	Amount	Amount of	Nature of	Amount covered	Amount	Whether	% of voting		may be set-off		verification	
		receipt	claimed	claim admitted	claim	by security	covered by	related party?	share in CoC					
						interest	guarantee							
					Packing Credit Bill Discounting									
1	Venus India Asset-Finance Pvt. Ltd.		2,60,17,17,397		Other Charges	2,60,17,17,397		No	74.55%	-	-	-	-	Annexure - I
			43,25,17,446.00	41,96,06,193.00	Bill Discounting Post/ Pre Shipment									
1	HDFC Bank Ltd.				Term Loan	41,96,06,193		No	12.02%	-	-	1,29,11,253	-	Annexure - II
	J.C. Flowers Asset Reconstruction Pvt. Ltd.(As assigned by the Yes Bank Limited)		39,42,22,009.00	39,42,22,009.00	Term Loan Pre Shipment (PCFC)	39,42,22,009		No	11.30%	_	_	_	_	Annexure - III
	AXIS Bank Ltd.		97,590	-	Vehicle Loan	-		No	-	_	-	97,590	-	Annexure - IV
	TOTAL		3,42,85,54,442	3,41,55,45,599		3,41,55,45,599			97.86%	-	-	1,30,08,843	-	